

**GOVERNMENT OF INDIA  
HOUSING AND URBAN POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:4493  
ANSWERED ON:20.08.2010  
INTEGRATED LOW COST SANITATION SCHEME  
Deora Shri Milind Murl

**Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:**

- (a) whether the Government of Maharashtra has submitted proposals of 13 Urban Bodies to the Union Government for final sanction under Centrally Sponsored Integrated Low Cost Sanitation Scheme (ILCS);
- (b) if so, the details thereof alongwith the total cost of these projects; and
- (c) the reaction of the Union Government for clearance of the proposals and release of funds thereunder?

**Answer**

MINISTER FOR HOUSING & URBAN POVERTY ALLEVIATION (Kumari Selja)

(a) to (c): Housing & Urban Development Corporation Ltd. (HUDCO), the appraisal agency under the revised guidelines of "Integrated Low Cost Sanitation Scheme(ILCS)",has forwarded proposals from twelve Urban Local Bodies of Maharashtra. This Ministry has already granted approval for proposals from seven Urban Local Bodies (ULBs). The details are enclosed as Annexure-I. The proposals received from five other Urban Local Bodies are in pipeline. The details of the same are enclosed as Annexure-II. As intimated by Housing & Urban Development Corporation Ltd. (HUDCO), one proposal of Kagal Municipal Council, Kolhapur District, Maharashtra for 930 units is with HUDCO as the agency is yet to submit the undertaking, regarding bearing the cost over and above the ceiling cost from their own funds without burdening the beneficiaries.